

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/523/KER/(IB)/2017
NAME OF THE PETITIONER(S) : K. HEMALATHA VISWANATHAN
NAME OF THE RESPONDENT(S) : VYSALI PHARMACEUTICALS LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1)	R K anhan	Appearing for Vysali Pharmaceuticals Ltd	[Signature] P. C. S.
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ORDER

No representation on behalf of the Petitioner. Counsel for Respondent present and submitted that the Petitioner is no more and they have made efforts to identify the legal heirs of the Petitioner, but there was no information.

In the circumstances, the Respondent is directed to file an affidavit giving the details of the amount due which was to be paid to the Petitioner by the next date of hearing. Put up on **10.11.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)